

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT-I, MUMBAI SPECIAL BENCH**

Item 14  
**C.P.(IB)368/MB/2020**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI  
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **15.03.2023**

NAME OF THE PARTIES: - **Oswal Minerals Ltd.**  
**V/s**  
**Isinox Ltd**

*Appearance (via video-conference):*

For the Applicant : Margaret jyoti D'Souza  
For the Respondent : Ragini Singh a/w Krishi Jain i/b  
Ragini Singh & Associates

Section 9 of IBC, 2016

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**ORDER**

Counsels for both sides present. Ld. Counsel appearing for the Corporate Debtor further seeks time to file Reply. Time granted, this is last opportunity to file Reply subject to payment of cost of Rs. 50,000/- paid in Bharatkosh. List this matter on Board on 21.04.2023 for further consideration and hearing.

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

Jagdish

**Sd/-**

KISHORE VEMULAPALLI  
Member (Judicial)